

Sl.No.	Coalfield	Reserves up to 150 M depth (in Million Tones)
1.	Kala Kote	2.53 (Proved)
2.	Jangal Gali	4.79 (Inferred)

The coal seams in the Coalfields of J&K region are thin and erratic in behaviour. The coal seams pinch-and-swell, split-and-merge and deteriorate into carbonaceous shale. The Mining and Geological conditions are difficult including thin seams, paid changes in seam thickness, complex structure, steep gradient, poor roof and floor strata, gassiness etc.

Exploration has been conducted in the past by Geological Survey of India, Indian Bureau of Mines and Directorate of Geology and Mining, J&K by Geological Mapping, Trenching Drilling in important Coalfields like Kalakot-Kura, Metka and Mahogala. The results of the exploration have not been encouraging since the coal seams have erratic behaviour in thickness and have limited continuity in strike and dip-direction resulting in patchy development of coal seams which are not amenable to scientific mining by underground methods.

[Translation]

Amount mobilized by Public Financial Institutions

2109. SHRI INDRAJEET MISHRA : Will the Minister of FINANCE be pleased to state :

- the amount mobilized by ICICI, IDBI, IFCI through various schemes from the public during the last three years;
- the amount invested by these institutions in share market;
- the present value of share capital invested by them;
- the amount of loan waived off by them during the above period; and
- the effective steps being taken to avoid the loss of public money and its safe refund?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (e) The information is being collected and will be laid on the Table of the House to the extent available.

P.M.R.Y.

*2110. SHRI BHANU PRATAP SINGH VERMA : Will the Minister of FINANCE be pleased to state :

- whether the applications for loan under Prime Minister Rozgar Yojana are delayed due to procedural wrangles;

(b) if so, whether any steps are being taken by the Government for simplification of this procedure;

(c) whether some cases of harassment by bank officers in clearing the applications have come to the notice of the Government;

(d) if so, the details thereof, State-wise; and

(e) the action taken against such officers, particularly in U.P.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (e) There are no procedural wrangles in dealing with the loan applications under Prime Minister's Rozgar Yojana. Some complaints are received on account of rejection of applications, by the Banks. Rejection of applications, however, is due to non-viability of the proposed activities and excess sponsoring of applications.

[English]

Delivery Orders of Coal to Displaced Persons by MCL

2111. SHRI BHARTRAHARI MAHTAB : Will the Minister of COAL be pleased to state :

- whether Delivery Orders of Coal have been given to displaced person of Mahanadi Coalfields Limited as compensation;
- if so, the total number of displaced persons to whom Delivery Orders have been given during the last three years, indicating the number of Delivery orders;
- whether any enquiry has been conducted relating to the bungling of coal on the pretext of giving Delivery Orders to the displaced persons in the name of compensation; and
- if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) No, Sir.

- to (d) Do not arise in view of reply given to (a) above.

Demand and Supply of Notes and Coins

2112. SHRI C.D. GAMIT : Will the Minister of FINANCE be pleased to state :

- the estimated demand of notes/coins of small denominations in the Country and the supply position thereof at present; and
- the time from when there would be an adequate supply of coins to overcome the shortage and get rid of the mutilated notes?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) The estimated demand and supply position of notes/coins during 1998-99 are as under:

(in million pieces)		
	Demand	Anticipated supply
Notes	14874	3300
Coins	9050	3500*

*including 1000 millions from abroad.

(b) The modernisation of the Mints at Calcutta, Hyderabad and Mumbai is expected to be completed by March, 1999 and thereafter their capacity would go up. It is proposed to run the Noida Mint on two-shift basis to increase the production. It is expected that by the end of 1999-2000, there would be adequate availability of coins in the country which would replace the mutilated notes of smaller denominations.

Assistance for Water Supply and Sewerage by LIC and GIC

2113. SHRI ASHOK PRADHAN Will the Minister of FINANCE be pleased to state :

(a) the details of the assistance given by Life Insurance Corporation of India, General Insurance Corporation and other financial institutions for water supply schemes and sewerage projects during the last three years, year-wise and State-wise;

(b) the break-up of amount sanctioned/released by LIC, GIC and other financial institutions during the said period, year-wise and state-wise;

(c) the details of the objectives for which the financial assistance has been provided by these financial institutions during the same period; and

(d) the number of people belonging to SC dominated areas have been benefitted under these schemes, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) The requisite details of the funds allocated by the All India Financial Institutions and Life Insurance Corporation of India (LIC) are given in the enclosed Statement-I and Statement-II respectively. The General Insurance Corporation of India (GIC) and its four subsidiaries do not allocate any funds for water supply schemes and sewerage projects.

(c) and (d) Under the guidelines issued to the LIC they are required to invest not exceeding 25% of their investible funds in social sector projects including assistance to projects of water supply & sewerage. The statistics relating to number of people belonging to Scheduled Castes who have been benefitted under schemes is not separately maintained.

Statement-I

State-wise assistance sanctioned and disbursed by All India Financial Institutions

(Rs. in crores)

Sl No.	State	1995-96		1996-97		1997-98	
		Sanctioned	Disbursed	Sanctioned	Disbursed	Sanctioned	Disbursed
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	3827.7	2272.5	2894.7	2370.6	5538.3	3686.4
2.	Arunachal Pradesh	4.3	2.5	9.4	0.9	33.8	38.1
3.	Assam	640.3	121.4	103.5	242.4	82.1	88.1
4.	Bihar	433.8	249.5	539.1	234.4	1096.7	758.9
5.	Goa	236.4	116.4	264.2	105.8	426.4	180.8
6.	Gujarat	9132.3	4582.8	8043.0	5723.0	12042.2	9516.5
7.	Haryana	1408.6	855.3	1296.8	1013.8	1618.3	1193.7
8.	Himachal Pradesh	855.0	256.2	247.9	335.5	340.3	337.2
9.	Jammu & Kashmir	39.1	30.4	22.0	17.3	23.8	13.1
10.	Karnataka	5273.5	2375.0	4047.1	2418.8	3603.1	3012.4
11.	Kerala	643.0	354.3	585.5	581.4	859.5	420.4
12.	Madhya Pradesh	3016.5	1777.1	1534.4	1668.0	6352.4	1687.7